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MCRC-26259-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 4th OF AUGUST, 2025

MISC. CRIMINAL CASE No. 26259 of 2025

RAMAPAL RAJPUT

Versus

THE STATE OF MADHYA PRADESH

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Appearance:

Shri Akhilesh Kumar Saxena, - Advocate for the applicant.

Shri Vinod Thakur, Govt. Advocate for the respondent/State.

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ORDER

After arguing at length, learned counsel for the applicant requests for withdrawal of the second bail application filed u/S 483 of BNSS, 2023.

Request accepted.

Bail application stands dismissed as withdrawn, accordingly.

(SANJEEV S KALGAONKAR)
JUDGE